

Export of Coconut

2128. **Shri V. V. Thevar**: Will the Minister of Commerce be pleased to state:

(a) the steps taken to boost up the export of coconut to foreign countries; and

(b) whether there is any proposal at present to issue licences to coconut growers for exporting this commodity so as to check the downward trend of the price of this commodity in the local markets in Madras?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). There is no control on export of coconut and no licences for its export are required. Only negligible quantities are, however, being exported as India is herself short of coconuts and has to import substantial quantities of copra to meet her requirements. The question of boosting up the export of coconuts does not, therefore, arise at present.

Vinay Nagar-Shakurbasti Shuttle

2129. **Shri Lakshmi Bhawani:
Shri Ram Harkh Yadav**:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the driver of Vinay Nagar-Shakurbasti Shuttle refused to drive the train up to Shakurbasti from Kishanganj Station on the 30th July, 1966 on the plea that his duty hours were over and that he would not do overtime; and

(b) the steps taken by the authorities against the driver?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, but this incident took place on 29th July, 1966.

(b) Disciplinary proceedings against the driver have been initiated.

Raw Films

2130. **Shrimati Savitri Nigam**: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the film industry is facing great difficulty as a result of lack of proper and timely allocation of raw films; and

(b) if so, the action taken to remove their difficulty?

The Minister of Commerce (Shri Manubhai Shah): (a) There has been no difficulty in so far as black and white films are concerned. However, in regard to colour films, because of discontinuance of advance licensing on the abolition of Export Promotion Scheme following devaluation, the film industry did experience some difficulty for some time.

(b) Arrangements have now been made for resumption of advance licensing for colour films against a foreign exchange allocation made to Indian Motion Picture Export Corporation. This Corporation has also been given a bulk licence for stocking raw stock from which it will meet the urgent requirements of producers on a loan and replacement basis pending arrival of supplies against the licences to be issued to the producers themselves.

Cardamom Board

2131. **Shri H. C. Linga Reddy:
Shri P. R. Chakraverti**:

Will the Minister of Commerce be pleased to state:

(a) whether the Cardamom Board has been reconstituted and whether any fund has been placed at its disposal; and

(b) the extent of export so far effected by the Board and the foreign exchange earned thereby?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) The Cardamom Board has been established only recently on 15th April, 1966. Its members have a term of 3

years and it will thus be due for re-constitution in 1969. Necessary funds have been placed at the disposal of the Board.

(b) The Board does not undertake export of cardamom directly. The foreign exchange earned from exports through normal trade channels during 1965-66 amounted to Rs. 4.39 crores.

Raw Film Industry

**2132. Shri H. C. Linga Reddy :
Shri P. R. Chakraverti :**

Will the Minister of **Industry** be pleased to state:

(a) the number of raw film industrial units in India at present under all the plan programmes;

(b) the programme of the raw film industries in the Fourth Plan;

(c) the amount spent on the import of raw films at present; and

(d) the steps taken to make the industry self-sufficient?

The Minister of Industry (Shri D. Sanjivayya) : (a) No unit is at present under production.

(b) Not yet decided.

(c) The following imports were made for the years 1963-64, 1964-65, 1965-66:

	1963-64	1964-65	1965-66
	Rs.	Rs.	Rs.

1 Photographic
films raw
sensitised. 28,64,000 41,62,000 59,09,000

2 Cinemato-
graphic
films not
exposed 188,13,000 219,34,000 252,11,000

(d) One unit in the Public Sector (M/s. Hindustan Photo Film Manufacturing Co.) has been licensed, for the manufacture of raw films. This unit expects to commence production during the last quarter of 1966 and by the end of second year of the

Fourth Plan, it is expected to meet the country's entire requirement in raw films.

Export of Coffee and Tea

**2133. Shri H. C. Linga Reddy :
Shri P. R. Chakraverti :**

Will the Minister of **Commerce** be pleased to state:

(a) the progress made in the export of Coffee and Tea to foreign countries;

(b) the schemes launched and the steps taken to grow coffee and tea on an intensive scale in the country; and

(c) the amount made available to the Coffee and Tea Boards for expansion programmes to boost up coffee and tea production in the country?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-6763/66.]

H.M.T. Factories

**2134. Shri H. C. Linga Reddy :
Shri P. R. Chakraverti :
Shri Lakhmu Bhawani :**

Will the Minister of **Industry** be pleased to state:

(a) the total profits earned by the Hindustan Machine Tools Factories started in several parts of India during 1965-66;

(b) the number of units working at present and the number of H.M.T. units that will be started at a rate of one unit in each State with estimated cost thereof; and

(c) the expansion programme of the H.M.T. units with the estimated cost thereof?

The Minister of Industry (Shri D. Sanjivayya) : (a) The Accounts for the year 1965-66 are yet to be finalised.

(b) and (c). Hindustan Machine Tools Limited have at present five machine tool factories—two at Bangalore and one each at Pinjore, Kalamassery and Hyderabad. In addition, they